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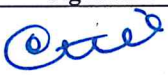
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/211/9/HDB/2017
NAME OF THE COMPANY	Aster Private Limited
NAME OF THE PETITIONER(S)	IAC Electricals Private Limited
NAME OF THE RESPONDENT(S)	Aster Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK REDDY	Advocate	Pratik Reddy @ VRLC 2017 9008072746	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. K. Pratik Reddy, learned counsel for the petitioner.  
The learned counsel requested time. Post the case on 23.10.2017.

  
Member (Technical)

  
Member (Judicial)